

Construction of Highways in Uttar Pradesh

‡2000. SHRI RASHEED MASOOD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that not even a single inch of highway has been constructed in Uttar Pradesh during the last year;
- (b) the reasons for delay in construction of highways in Uttar Pradesh;
- (c) the number of highways whose construction work is running behind the schedule; and
- (d) the action taken to expedite their construction?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) No, Sir.

(b) to (d) Construction work on eight number of National Highways in Uttar Pradesh is running behind schedule due to delay in pre construction activities like land acquisition, utility shifting, clearances from Railways etc. Continuous coordination with respective departments through review meetings is carried for expediting their construction.

Allegations of arbitrary toll collection

‡2001. SHRI DHARMENDRA PRADHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received complaints about private companies collecting toll on various highways of the country, in contravention of the rules;
- (b) whether it is also a fact that this kind of arbitrariness by private companies is happening because of collusion between the National Highways Authority of India (NHAI) and private sector companies;
- (c) if so, the details of the complaints received by Government for arbitrary toll collections on National Highways by companies during past two years, State-wise and company-wise; and
- (d) the details of the steps taken by Government for cancelling the licences of the culprit companies?

‡ Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) and (b) No, Sir.

(c) and (d) Do not arise.

RFID based toll collection system

†2002. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has established or introduced Radio Frequency Identity (RFID) technology-based E-toll collection scheme on National Highways, on all-India basis;

(b) if so, the details thereof, State-wise and the time-limit fixed for the implementation of the scheme;

(c) whether Government has received comments on formal specifications pertaining to RFID, trans-receivers, RFID tag and data exchange formats;

(d) if so, the details thereof; and

(e) the steps taken by Government to improve toll collections and make the system more effective?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Yes, Sir.

(b) In order to ensure seamless movement of vehicles on the National Highways the Government had constituted a committee under the chairmanship of Shri Nandan Nilekani, Chairman, Unique Identification Authority of India, with a mandate to examine all available technologies for Electronic Toll Collection (ETC) and recommend the most suitable one for implementation throughout the country. On recommendations of the Committee, RFID based on EPC, Gen-2, ISO 18000-6C Standards for ETC was approved by the Ministry. The Ministry had constituted an Apex Committee for implementation of the Electronic Toll Collection System on the National Highways. The Apex Committee submitted its report containing features and specifications on the following aspects of ETC: (a) RFID tags and transceivers, (b) ETC system architecture and (c) Institutional framework for ETC implementation. The report was accepted by the Ministry and the Specifications for RFID

† Original notice of the question was received in Hindi.